

Units of NTPC in tribal and rural areas

†2016. SHRI RAMDAS ATHAWALE: Will the Minister of POWER be pleased to state:

(a) the details of NTPC units set up in tribal and rural areas of the country, especially in Maharashtra;

(b) the details of problems occurred in these units during last three years, as on date, year-wise and unit-wise;

(c) the steps taken by Government to prevent such recurring problems in these units; and

(d) whether Government proposes to set up NTPC units in tribal and backward regions of the country?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) NTPC has set up a 2600 MW coal based Thermal Power Plant at Korba in Chhattisgarh in tribal and rural area.

(b) No problem has occurred in the above unit during the last three years.

(c) In view of the (b) above, question doesn't arise.

(d) NTPC's 750 MW coal based project under construction in Bongaigaon, Assam, is in tribal and backward area.

Electrification of tribal villages

2017. DR. BHALCHANDRA MUNGEKAR: Will the Minister of POWER be pleased to state:

(a) the number of tribal villages/habitations which were provided electricity connections under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the last three years, State-wise; and

(b) the steps proposed to be taken by the Ministry to provide electricity to all tribal villages/habitations during the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Government of India had launched erstwhile 'Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)' – Programme for creation of Rural Electricity Infrastructure and Household Electrification, in April 2005 for providing access to

†Original notice of the question was received in Hindi.

electricity for rural households including tribal villages/habitations. RGGVY has now been subsumed under Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) as its Rural Electrification (RE) component. The State wise villages/habitations including tribal villages/habitations electrified under erstwhile RGGVY during the last three years, are given in the Statement (*See* below).

(b) The Government has launched Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) which envisages feeder separation, strengthening of sub-transmission and distribution system including metering of distribution transformers/feeders/consumers and rural electrification of un-electrified villages (including tribal villages) with scheme cost of ₹ 43033 Crore during the entire implementation period.

Under the XII Plan, 273 projects have been sanctioned under the erstwhile scheme of RGGVY covering electrification of 12,468 un-electrified villages and intensive electrification of 2,31,935 electrified villages and release of free electricity connections to 1.33 Crore BPL households including tribal villages/habitations.

Statement

*State wise number of villages electrified during the last three years under
RE Component of DDUGJY.*

Sl. No.	States	2011-12		2012-13		2013-14	
		UEV	IEV	UEV	IEV	UEV	IEV
1	2	3	4	5	6	7	8
1.	Andhra Pradesh*	0	4099	0	965	0	-625
2.	Arunachal Pradesh	634	303	387	220	282	250
3.	Assam	1810	3013	190	618	125	354
4.	Bihar	1048	1145	701	830	206	643
5.	Chhattisgarh	682	1744	214	1756	164	1934
6.	Gujarat*	0	6947	0	1860	0	-195
7.	Haryana*	0	605	0	1932	0	272
8.	Himachal Pradesh	52	0	5	9475	0	-1315
9.	Jammu and Kashmir	35	674	28	443	27	328
10.	Jharkhand	724	592	181	224	47	57
11.	Karnataka	2	918	1	100	-4	-962
12.	Kerala*	0	0	0	144	0	428

1	2	3	4	5	6	7	8
13.	Madhya Pradesh	228	6985	92	5992	98	4773
14.	Maharashtra*	0	8086	0	4185	0	-906
15.	Manipur	345	155	0	161	0	23
16.	Meghalaya	1022	476	482	686	144	667
17.	Mizoram	53	142	5	8	13	-6
18.	Nagaland	22	348	9	344	4	41
19.	Odisha	1039	6200	119	3464	84	1677
20.	Punjab*	0	0			0	6030
21.	Rajasthan	182	3064	138	4011	18	182
22.	Sikkim	5	50	0	8	0	6
23.	Tamil Nadu*	0	5130	0	-319	0	0
24.	Tripura	49	224	16	154	1	35
25.	Uttar Pradesh	0	27	3	0	-12	0
26.	Uttarakhand	2	339	0	193	0	243
27.	West Bengal	0	7698	16	4130	0	1022
TOTAL		7934	58964	2587	41584	1197	14956

* In the States of Andhra Pradesh, Gujarat, Haryana, Kerala, Maharashtra, Punjab and Tamil Nadu, no un-electrified village was proposed in the DPRs by these States. However, intensive electrification of already electrified villages are being undertaken in these States.

(-) The respective State DISCOMS/Implementing Agencies reduced the no. of un-electrified village (UEV)/intensive electrified village (IEV) in the earlier reported progress.

Bidding norms for UMPPs

2018. SHRI RANJIB BISWAL: Will the Minister of POWER be pleased to state:

(a) whether Government has decided to review the bidding norms for setting up of Ultra Mega Power Projects (UMPPs);

(b) if so, the details thereof and the reasons therefor;

(c) whether Government has scrapped the bidding process of two UMPPs in Odisha and Tamil Nadu;

(d) if so, the details thereof and the reasons therefor; and

(e) by when the review process would be completed and new norms put in place?